## (13)

## Declaration or Assets and Liabilities

Year- 2022-2023

belonging to Bihar Legislative Assembly service and presently working as Assistant of Bihar Legislative Assembly herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants\*:

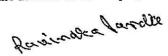
## A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

l. lo.	Description	Self	Spouse name sangita devi (Wife)	Dependant-1 Tannu kumari (Daughter)	Dependant-2 Tanya kumari (Daughter)	Dependant-3 Sahil Raj (Son)
i)	Cash	Rs. 1,00,000/-	Rs. 5,00,000/-	NIL	Rs. 2000/-	NIL
	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I. Salary Saving 150,000/-	Rs.5,00000/-	NIL	NIL	NIL
(iii)	Bonds, Debentures and shares in Companies	I NIII	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Annual premium in LIC noticy is Rs.18018/-	Annual premium in LIC policy is Rs.12,438/- Yearly	NIL	NIL	NIL
(v)	Motor Vehicles (details of make etc.)		NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	Li Companya da Com	Gold-50 gm. sliver 300 gm.	NIL	NIL	NIL
(vi	i) Other asset such as values of claims / interests	of NIL	NIL	NIL	NIL	N.A.

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.



167

## Details of Immovable assets В

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be

sl.	ated] Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
No.	Description		Vandana Kumari	Mayank	Pranay	
110.			(Wife)	(Son)	(Son)	
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	Mauza pureniya, khata No60, plot No-183, Anchal-Bihta, 3.125 Decimal, Value- 15,00000/-	NIL	NIL	N.A.
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	N.A.
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL.	NIL	NIL	NIL	N.A.
(iv)	With the contradict of the con	Mauza Bari khagaul, khata No93, plot No-1363, Anchal- Danapur, 3.125 Decimal, Value- 25,00000/-	NIL	NIL	NIL	N.A.
(v)		NIL	NIL	NIL	NIL	N.A.

I give herein below the details of my liabilities / over dues to public financial institutions and (2)government dues:-

[Note: Please give separate details for each item]

SI. No.	[Note: Please give separate details for Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 02-06-2022	
(a)	(i) Loans from Banks	NIL	NIL	
	(ii) Loans from financial institutions	NIL	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL	
	(b) dues to departments dealing with supply of water	NIL	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	NIL	

Pasindea lande

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AY-2022-2023 Tax Paid-69809.00 PAN NO.BDKPP8168G	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [ Only in case of proprietary business]	NIL.	NIL
	(iv) Property Tax	NIL	NIL

C Personal Detail		
GPF/CPF/PRAN No.	:-	PTS/BLA-1128
Gender	i:e	M (M/F)
Date of Birth	<b>:-</b>	10/10/1978 (DD/MM/YYYY)
Class/Group	:-	B (A/B/C)
Cadre	<b>1-</b>	BIHAR LEGISLATIVE ASSEMBLY SERVICE
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	:	PATNA
Thereby declars th	of the s	have details are true to the hest of my knowledge and he

declare that the above details are true to the best of my knowledge and belief.

Signature: Rayindea landle

Name of Employee: RAVINDRA PANDIT

Place: PATNA Designation : ASSISTANT

Date: 02/02/2023 Department: BIHAR LEGISLATIVE ASSEMBLY,

**PATNA** 

Note: Please sign each page of the declaration. Asset declaration form must be A4 size

white paper with computer typed (single side) in prescribed format.